

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF**BIW FABRICATORS PRIVATE LIMITED**

1.	Name of Corporate Debtor	BIW Fabricators Private Limited
2.	Date of Incorporation of Corporate Debtor	29/05/2009
3.	Authority under which Corporate Debtor is Incorporated/Registered	Registrar of Companies, Chhattisgarh
4.	Corporate Identity Number of Corporate Debtor	U27100CT2009PTC021208
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Plot No. 6/J, Heavy Industrial Area, Hathkhoj Bhilai Chhattisgarh- 490024
6.	Date of closure of Insolvency Resolution Process	21.11.2019
7.	Liquidation commencement date of Corporate Debtor	22.11.2019 (Copy of Order communicated on 25.11.2019 via the website of NCLT) (By Order of Hon'ble NCLT, Cuttack Bench, Cuttack in CP (IB) No. 1802/MB/2018, CA No. 73/CTB/2019, IA No. 119/CTB/2019)
8.	Name and Registration Number of the Insolvency Professional Acting As Liquidator	Bankim Shukla IBBI/IPA-001/IP-P00606/2017-18/11067
9.	Address and e-mail of the Liquidator, as registered With the Board	Address: C/o A D B & Company, First Floor, Mahavir Gaushala Complex, K.K. Road, Moudhapara, Raipur (C,G.) - 492001 Email: bankimshukla2016@gmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator	Address: C/o A D B & Company, First Floor, Mahavir Gaushala Complex, K.K. Road, Moudhapara, Raipur (C,G.) - 492001 Email: liquidation.biw@gmail.com
11.	Last date for submission of claims	25.12.2019

Notice is hereby given that the Hon'ble National Company Law Tribunal, Cuttack Bench has ordered the commencement of liquidation of the **BIW Fabricators Private Limited** on **22.11.2019** (Date of communication of order to the Liquidator being **25.11.2019** via the website of NCLT), under Section 33 of the Insolvency & Bankruptcy Code, 2016.

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The Stakeholders of **BIW Fabricators Private Limited** are hereby called upon to submit a proof of their claims, on or before **25.12.2019** to the liquidator at the address mentioned against item 10.

The Financial Creditors shall submit their proof of claims by electronic means only. All other Stakeholders may submit the proof of claims in person, by post or by electronic means.

The prescribed forms may be downloaded from the following link:
<http://ibbi.in/downloadform.html>

Submission of false or misleading proofs of claim shall attract penalties.



Date: 29.11.2019

Place: RAIPUR

Bankim Shukla

Liquidator in the matter of BIW Fabricators Private Limited
IP Registration No. IBB/IPA-001/IP-P00606/2017-2018/11067